

PATNA HIGH COURT, PATNA

NOTIFICATION

The 20th March, 2020

No. 66 A : The Judicial officers of the cadre of Civil Judge (Junior Division), named in column no. 2 of the table given below have been promoted to the cadre of Civil Judge (Senior Division) and on promotion they are appointed and posted in the manner as indicated in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Judicial Officers named below who have been appointed as Sub-Judge-cum- A.C.J.M., the powers of a Judicial Magistrate of the 1st Class for the concerned Districts, provided that they shall work in such a way that their disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. no.	Name of the officers, designation and present place of posting (with Judgeship)	(c) Designation at the new station (d) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on promotion
1	2	3
1.	Sri Aadi Dev S.D.J.M., Masaurhi (Patna)	a) Sub Judge-cum-A.C.J.M. b) Patna c) Patna
2.	Sri Narendra Kumar Yadav Munsif, Jamui (Jamui)	a) Sub Judge-cum-A.C.J.M. b) Jamui c) Jamui
3.	Sri Deep Chand Pandey S.D.J.M., Rosera (Samastipur)	a) Sub Judge-cum-A.C.J.M. b) Rosera c) Samastipur
4.	Sri Manish Kumar Shahi S.D.J.M., Samastipur (Samastipur)	a) Sub Judge-cum-A.C.J.M. b) Samastipur c) Samastipur
5.	Sri Manish Kumar-I J..M. 1 st Class, Saharsa (Saharsa)	a) Sub Judge-cum-A.C.J.M. b) Saharsa c) Saharsa

6.	Sri Prahlad Kumar S.D.J.M., Supaul (Supaul)	a) Sub Judge-cum-A.C.J.M. b) Supaul c) Supaul
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By order of the High Court,

Sd/- N.K. Pandey

Registrar General

Memo No.....18738 - 760 Dated, Patna the 20th March, 2020

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I/C IT-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment), Patna High Court, Patna / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Section Officer, Selection and Appointment cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / District & Sessions Judge, Patna / Jamui / Samastipur / Saharsa / Supaul for information **[and communication to the officers concerned.**

The officers may be directed to make over charge of their respective offices immediately in order to join their new assignment soon thereafter.

The officers promoted are also directed to submit their option for pay-fixation under rule FR-22(1)(A)(i) of the Fundamental Rules within one month consequent upon their promotion otherwise their pay shall be fixed on the date of promotion as per rules.

Posting of aforementioned officers as Sub Judge should be adjusted against the vacant Courts, if any, lying at the station and new Courts of Sub Judge may be created only when there is no such Court vacant from before.]

[] For D.J. only

By order of the High Court,

N.K. Pandey

Registrar General